

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-205/2013/4215 /A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri D. K. Das,
District & Sessions Judge,
Morigaon.

Dated Guwahati the 17th July, 2018.

Sub: **Casual Leave.**

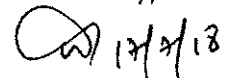
Ref:- Your letter No. DJM/ 3833, dated 04.07.2018

Sir,

With reference to the above, I am directed to inform you that, your prayer for 2 (two) days Casual Leave on 09.07.2018 and 10.07.2018 along with head quarter leave permission w.e.f. the evening of 07.07.2018 till the morning of 11.07.2018 has been ~~granted/rejected~~ [✓] granted.

The Civil Judge and Assistant Sessions Judge will remain in-charge of your Court and Office during your absence on leave.

Yours faithfully,



JOINT REGISTRAR (VIGILANCE)

